

cases have been challaned and punishment meted out during 1956 and 1957 so far; and

(b) the names of the States where illicit traffic in opium is carried on mostly and the steps Government proposed to take to prevent its smuggling?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A statement is placed on the Table of the House. [See Appendix II, annexure No. 34.]

(b) The States where illicit traffic in opium is carried on mostly are the opium growing States of Madhya Pradesh, Rajasthan and Uttar Pradesh and the State of Punjab.

Various steps including strengthening of preventive staff in the opium growing areas as well as at Customs borders are being taken to prevent such smuggling.

वैज्ञानिक गवेषणा

३७६ पढित वरी० प्र० ज्योतिषी :
क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने देश में वैज्ञानिक गवेषणा को प्रोत्साहित करने के लिये प्रथम पंचवर्षीय योजना काल में कितना धन व्यय किया;

(ख) उक्त अवधि में कितने संस्थाओं को कितना कितना अनुदान दिया गया;

(ग) गवेषणा द्वारा प्राप्त तथ्यों के आधार पर कितने पत्रक प्रकाशित हुए; और

(घ) इन तथ्यों को राष्ट्रीय हित में प्रयुक्त करने के लिये कौन से कदम उठाये गये ?

शिक्षा और वैज्ञानिक गवेषणा उपसचिवी (जी. ए. ओ. हाल) : (क) से (घ) इस सम्बन्ध में सूचना एकत्रित की जा रही है और प्राप्त होते ही सभा पटल पर रख दी जायगी।

Income Tax on Hindu Undivided Families

377. Shri N. R. Munisamy: Will the Minister of Finance be pleased to state the total amount of income tax collected from the Hindu Undivided Families in the year 1956-57?

The Minister of Finance (Shri T. T. Krishnamachari): Figures of collections of Income-tax are not tabulated according to the status of the assesses. However, the amount of tax demanded from Hindu Undivided Families in 1955-56 is Rs. 12,02,98,607/-. The figures for 1956-57 are not yet available. They will be laid on the table of the House as soon as the figures are ready.

RE REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): Before you proceed, Sir, may I rise on a point of clarification from the hon. Home Minister. He said just now that if copies are available, then, new Members of Parliament may be supplied with the Fifth Report for discussion. I do humbly submit that there cannot be a discussion if only one copy is available in the library. We should make it a point that new Members at least should be supplied with a copy of the Report.

Mr. Deputy-Speaker: I hope they will be made available.

12 hrs.

PAPERS LAID ON THE TABLE

REPORT OF INDIAN DELEGATION ON TENTH WORLD HEALTH ASSEMBLY

The Minister of Health (Shri Kar-markar): Sir, I beg to lay on the Table a copy of the Report of the Indian Delegation on the Tenth World Health Assembly held in Geneva in May, 1957. [Placed in Library. See No. S-154/57].